

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

<b>DAILY BOARD FOR 20.10.2010 at 10.00 A. M</b>								
<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>Remark/ Result</b>
1.	167/2010	Ms. Priyanka Dhabaria	Ms. Sonal	BSEL & Ors.	Mr. P. N. Modi- Res. No.1 Ms. Daya Gupta -SEBI	Admission	8.10.2010	
2.	168/2010	Ms. Avantika Dhabaria	Ms. Sonal	BSEL & Ors.	Mr. P. N. Modi- Res. No.1 Ms. Daya Gupta -SEBI	Admission	8.10.2010	
3.	175/2010	Mr. Praveen Mohnot		SEBI		Admission		
4.	176/2010	Mr. Hemant R. Patel		SEBI		Admission		
5.	177/2010	Mr. N. Ravichandran		SEBI		Admission		
6.	178/2010	Ms. Priyanka Singhvi		SEBI		Admission		
7.	179/2010	Mrs. Anita Ravichandran		SEBI		Admission		
8.	MA. No. 88/2010 in A. No. 147/2009	Mrs. Veena N. Kotecha	Mr. Zal Andhyarujina	SEBI	Mr. Shiraz Rustomjee	MA Hearing	1.10.2010	
9.	MA. No. 89/2010 in A. No. 146/2009	Ms. Viral Doshi	Mr. Janak Dwarkadas, Senior Advocate	SEBI	Mr. Shiraz Rustomjee	MA Hearing	1.10.2010	
10.	MA. No. 90/2010 in A. No. 189/2009	Mr. Manilal D. Kotecha	Mr. Chetan Kapadia	SEBI	Mr. Shiraz Rustomjee	MA Hearing	1.10.2010	
11	MA. No. 97/2010 in A. No. 58/2010	Rajesh Unnikrishanan		SEBI		MA. Hearing		
12	191/2009	Mr. Praveen Mohnot	Mr. Janak Dwarkadas, Sr. Advocate	SEBI	Mr. Shiraz Rustomjee	Part heard	19.10.2010	
13	190/2009	Mr. N. Ravichandran	Mr. Janak Dwarkadas, Sr. Advocate	SEBI	Mr. Shiraz Rustomjee	Part heard	19.10.2010	
14	228/2009	Mr. Hemant R. Patel	Mr. Ankit Lohia	SEBI	Mr. Shiraz Rustomjee	Part heard	19.10.2010	

**P.T.O.**

15	229/2009	Mrs. Anita Ravichandran	Mr. Janak Dwarkadas, Sr. Advocate	SEBI	Mr. Shiraz Rustomjee	Part heard	19.10.2010	
16	230/2009	Mrs. Priyanka Singhvi	Mr. V. M. Singh	SEBI	Mr. Shiraz Rustomjee	Part heard	19.10.2010	
17	114/2007	Amgis Holdings Pvt. Ltd.	Mr. P. N. Modi	SEBI	Mr. D. J. Khambatta, Additional Solicitor General	Part Heard	24.09.2010	
18	115/2007	Pals Overseas Pvt. Ltd.	Mr. P. N. Modi	SEBI	Dr. Poornima Advani	Part Heard	24.09.2010	
19	113/2007	M/s. Goldcrest Capital Markets Ltd.	Mr. T. N. Subramanian	SEBI	Dr. Poornima Advani	Part Heard	24.09.2010	
20	63/2007	M/s. Jayantilal Khandwala & Sons Pvt. Ltd.	Mr. Gaurav Joshi	SEBI	Dr. Poornima Advani	Final Hearing	5.10.2010	
21	16/2010	Jatin Manubhai Shah & ors.	Mr. Zal Andhyarujina	SEBI	Kumar Desai	Final Hearing	23.9.2010	

**Note: No request for adjournment shall be entertained.**

Registrar

By order

Registrar